

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4460

ANSWERED ON:30.08.2011

FUNCTIONING OF NSES

Kumar Shri Kaushalendra;Mahto Shri Baidyanath Prasad;Pandey Shri Ravindra Kumar;Ramkishun Shri

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) the extent of administrative control being exercised by the New Delhi Municipal Council (NDMC) on Navyug School Education Society (NSES), which is guarantor as well as financing body of NSES;

(b) whether the Government has allowed the National Institute of Information Technology (NIIT) to promote computer education in Navyug Schools being run by the NDMC;

(c) if so, the details thereof and the total funds paid to NIIT during each of the last three years; and

(d) the reasons behind awarding contract for hiring contract teachers to NIIT by NSES every year, instead of inviting tenders through open competitive bids?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): New Delhi Municipal Council (NDMC) has informed that as per the provisions contained in the Memorandum of Association of Navyug School Education Society (NSES), NDMC has the power to appoint, from time to time, one or more persons to review the work and progress of the Society and to hold enquiries into the affairs thereof. NDMC may suo moto or on the representation of the said review, issue such directions to the Society as it may consider necessary for furtherance of the objectives of the Society and for ensuring its proper and effective functioning, and the Society is bound to comply with such directions.

(b) & (c): NDMC vide Resolution dated 16.7.2008 accepted the tender of M/s. NIIT Ltd. at the rate of Rs.3,05,22,528/- for the work of "Provision for Leasing of Computer Hardware and Connected Accessories in NDMC/Navyug Labs and Outsourcing of Teaching of Computer Science, Informatics Practice Subjects at +2 level and Awareness cum literacy of Computer in Class VI to X in nine NDMC/Navyug Schools under NDMC for a period of four years commencing from the academic year 2008-09". NSES has not made any payment to M/s. NIIT directly. NDMC is making payment on behalf of NSES also. The details of payment made from NSES for the computer courses to M/s NIIT are as under:

For the contract period 18.8.2008 to 17.08.2009	Rs.16,86,072/-
For the contract period 18.8.2009 to 17.08.2010	Rs.16,86,070/-
For the contract period 18.8.2010 to 17.05.2011	Rs.13,27,780/-

Total Rs.46,99,922/-

(d): NDMC has informed that to equip computer labs with hardware and manpower in NDMC/Navyug School, tender for outsourcing was floated for a period of four years, as per decision of the Council in this behalf.